

**Cause list dated: 02.12.2020**

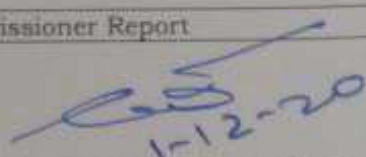
**In the Court of Prl. Senior Civil Judge and JMFC, Doddaballapura  
MORNING SESSION**

	<b>Case Nos.</b>	<b>Stage</b>
1	O.S.No.320/2007	For Steps to LRs of D6
2	O.S.No.256/2008	For Hearing on I.A.No.32 and 33
3	O.S.No.75/2010	For Cross of PW1
4	O.S.No.224/2010	For steps to LRs of D5
5	O.S.No.88/2011	For Cross of PW1
6	O.S.No.96/2011	For steps to LRs of D2
7	O.S.No.184/2011	For Cross of DW2
8	O.S.No.201/2011	For Hearing Prl.Issues
9	O.S.No.203/2011	For Hearing on I.A.No.15
10	O.S.No.234/2011	For Rejoinder
11	O.S.No.245/2011	For plaintiff Evidence
12	O.S.No.79/2012	For Plaintiff Evidence
13	O.S.No.196/2012	For Argument
14	O.S.No.305/2013	For plaintiff Evidence
15	O.S.No.124/2016	For objection to I.A.No.3
16	O.S.No.204/2016	For hearing on I.A.No.14 to 16
17	O.S.No.332/2016	Objection to I.A.No.2
18	O.S.No.504/2016	For hearing on I.A.No.8
19	O.S.No.140/2017	For Hearing on Prl. Issues
20	O.S.No.300/2018	For Hearing on I.A.No.1

**AFTER-NOON SESSION**

<b>Sl.No.</b>	<b>Case Nos.</b>	<b>Stage</b>
21	O.S.No.304/2018	For objection to I.A.No.10 & 11
22	O.S.No.333/2019	For Hearing on I.A.No.5
23	O.S.No.360/2019	For objection to I.A.No.4
24	O.S.No.393/2019	For Hearing on I.A.No.1, 7
25	O.S.No.161/2020	For Appearance of Defendant
26	O.S.No.165/2020	For Appearance of Defendant
27	O.S.No.445/2020	For Orders
28	O.S.No.447/2020	For Hearing
29	O.S.No.449/2020	For Hearing
30	O.S.No.337/2020	For Hearing
31	O.S.No.443/202	For Hearing
32	O.S.No.455/2020	For Hearing
33	O.S.No.453/2020	For Hearing
34	O.S.No.28/2017	For Hearing
35	O.S.No.220/2017	For Hearing
36	FDP.No.14/2016	For Hearing
37	FDP.No.19/2018	For objection to Commissioner Report

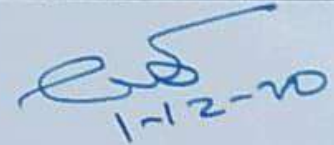
Place: Doddaballapura  
Dated: 01-12-2020

  
1-12-20  
I/c Prl. Senior Civil Judge & JMFC,  
Doddaballapura.

**Cause List**  
**IN THE COURT OF ADDL.SENIOR CIVIL JUDGE & JMFC.,**  
**DODDABALLAPURA.**

Cases listed on 02-12-2020

Sl.No.	Cases Nos.	Stage	Advocate	
			Plaintiff Advocate	Defendant Advocate
1	O.S.No.10/2020	Hearing	HCM.,	HM., BSK., RP
2	O.S.No.146/2014	Evidence	KRN	MBS
3	O.S.No.44/2018	Hearing	CSS	VV., SK., CS
4	O.S.No.322/2020	Evidence	MBS	TSR., JADN., SRSP
5	O.S.No.311/2014	A/Plaint	MMKJ	BKGR
6	O.S.No.442/2020	Argument	SHG	-
7	O.S.No.365/2014	Hearing	NKR	-
8	FDP No.9/2019	S/S	KUMAR	-
9	MC No.36/2020	Conciliation	MM	-

  
1-12-20

**(Sandeep A.Naik)**

I/C Addl.Senior Civil Judge & JMFC,  
Doddaballapura


**IN THE COURT OF PRL. CIVIL JUDGE & JMFC, DODDABALLAPURA**  
**CAUSE LIST DATED 2-12-2020**  
**MORNING SESSION**

SL No.	CASE NO	STAGE	PLAINITFF/COMPLAINANT ADVOCATES	DEFENDANT /ACCUSED ADVOCATES
1	OS 199/2004	EVIDENCE	SRSP	RBG
2	OS 3/2014	EVIDENCE	RM	YSR
3	OS 275/2008	EVIDENCE	SN	PM, YSR
4	OS 35/2016	EVIDENCE	SR	KRK, TGP
5	OS 309/2009	EVIDENCE	TNB	PR
6	OS 181/2017	HEARING	RM	ANG
7	OS 43/2018	HEARING	TNB	AK
8	OS 335/2019	HEARING	AK/GS	MGV
9	OS 321/2020	SUMMONS	NNM	-
10	OS 117/2019	SUMMONS	HGH	CVK
11	OS 383/2019	HEARING	LS	DAS
12	OS 187/2020	SUMMONS	RP	-
13	OS 283/2020	SUMMONS	AK	-
14	OS 261/2020	SUMMONS	VM	-
15	OS 141/2017	HEARING	SAK	NM
16	OS 123/2011	HEARING	JBD	HD, MKM
17	OS 355/2017	ARGUMENTS	JBD	EXPARTE
18	OS 247/2020	HEARING	NB	SM
19	OS 223/2020	HEARING	SRSP	KM
20	OS 233/2020	HEARING	KM	SRSP

**AFTERNOON SESSION**

1	OS 343/2009	EVIDENCE	RM	MKM
2	OS 331/2012	EVIDENCE	SN	PR, LS
3	OS 269/2013	EVIDENCE	YSR	LS
4	OS 61/2009	EVIDENCE	MK	SKM
5	OS 35/2015	EVIDENCE	SKHM	YSR, RM
6	OS 89/2016	HEARING	SAK	JK
7	OS 289/2017	HEARING	JBD	TJS
8	OS 501/2019	HEARING	DG	KGS
9	OS 503/2019	HEARING	DG	KGS
10	OS 45/2010	HEARING	LK	ANL, DGH
11	OS 439/2019	HEARING	KLP	DMR
12	CC 3183/2020	HEARING	APP	HCM
13	CRL MIS 6/20	ORDERS	PM	ABSENT
14	CRL MIS 7/20	ORDERS	PM	ABSENT
15	OS 343/2014	ORDERS	MMK	HCM, HB
16	OS 237/2018	ORDERS	NM	HVD
17	Crime 319/2020	ORDERS	APP	ANG
<b>PRE CONCILIATION CASES</b>				
1	OS 215/2015	-	RM	HMM, MRS
2	OS 113/2018	-	MM	NM
3	CC 1370/2017	-	GCN	RDP

**NOTE: Evidence will be recorded as per the instructions mentioned in the SOP dated 12.11.2020**

  
Prl. Civil Judge & JMFC  
Doddaballapura

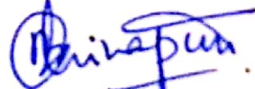
NOTE: All advocates are requested to strictly follow SOP dated 12.11.2020 issued by Hon'ble High court of Karnataka.

**THE COURT OF ADDL. CIVIL JUDGE AND JMFC  
DODDABALLAPURA**

**Cause List Dated 02.12.2020**

**AFTERNOON SESSION**

Sl. No.		STAGE	PLAINTIFF / COMPLAINANT - Advocate	DEFENDANT / ACCUSED - Advocate
1	FDP 12/2018	HEARING	SN	PS
2	FDP 7/2013	HEARING	TMV	BCJ
3	FDP 4/2014	HEARING	BSK	RVR
4	EX 8/2015	HEARING	MKM	BSK
5	O.S 56/2016	HEARING	RM	ARN
6	O.S 4/2017	HEARING	NM	-
7	EX 17/2017	HEARING	JK	CGR
8	O.S 54/2017	HEARING	VKRM	LS
9	O.S 204/2017	HEARING	JBD	MKM
10	O.S 216/2018	HEARING	ANK	NVR
11	O.S 286/2018	HEARING	MJ	MKM
12	O.S 506/2018	HEARING	GCN	BMS, PM
13	O.S 440/2019	HEARING	YSR	AK
14	O.S 328/2019	HEARING	MK	-
15	O.S 34/2019	HEAIRNG	LS	-
16	O.S196/2019	EVIDENCE	MKM	-
17	P.C .R 190/2020	EVIDENCE	BKM	-
18	P.C.R 120/2020	EVIDENCE	BKM	-
19	C.MIS 162/2020	EVIDENCE	BMS	-
20	C.C 804/2011	EVIDENCE	APP	KM

  
1/12/2020  
**Addl. Civil Judge & JMFC  
Doddaballapura.**

- NOTE:-** 1. Advocates are requested to strictly follow new SOP dated 12.11.2020 issued by Hon'ble High Court of Karnataka.
2. Sitting will be in the afternoon session only, since PO is under going training by KJA during Morning Session.